

1	2	3	4	5	6
Khodri	Dehradun	120.0	455	432	94.9
Maneri Bhali	Utter Kashi	90.0	430	253	58.8
Khara	Saharanpur	72.0	400	376	94.0
Yamuna 1-4:	Dehradun	114.8	540	546	101.1
Yamuna II :		240.0	950	899	94.6
NTPC :					
Singrauli	Sone Bhadra	2000.0	14500	15381	106.1
Rihand	Mirzapur	1000.0	7000	6634	94.8
Dadri	Ghaziabad	840.0	5850	6054	103.5
Unchahar	Unchahar	420.0	2700	2949	109.2
Auraiya	Auraiya	652.0	3000	3841	128.0
Dadri GT	Ghaziabad	817.0	3000	3981	132.7
NPC :					
Narora APS	Bulandshahr	440.0	2427	2823	116.3
NHPC :					
Tanakpur	Nainital	120.0	500	384	76.8

[English]

PMRY

6157. SHRI BADAL CHOUDHARY : Will the Minister of FINANCE be pleased to state :

(a) what were the targets fixed and numbers of unemployed youth given loan under PMRY during the years 1994-95, 1995-96 and 1996-97, State-wise;

(b) whether N.E. Region States are not getting due attention;

(c) whether the Nationalised Banks are not coming forward in the N.E. Region to implement the scheme; and

(d) if so, the steps taken by the Government to achieve the target in each State ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) A statement indicating the State-wise targets and number of unemployed youth who have been sanctioned loan under Prime Minister's Rozgar Yojana (PMRY) during the years 1994-95, 1995-96 and 1996-97 is attached.

(b) to (d) Due attention is given for achieving the targets under PMRY, including in the North Eastern States. Despite a low recovery rate of 18.8% under PMRY in the North Eastern Region, the banks have sanctioned 9613 cases (43.6% of target) upto March 1997 under the programme year 1996-97. Necessary steps have been taken to achieve the target by inter-alia conducting periodical review of the scheme and advising concerned State Level Banker's Committee to take necessary steps to achieve the targets.

Statement

Sl. No.	State/UT	1994-95		1995-96		1996-97	
		Target	No. of App. Sanctioned by Banks	Target	No. of App. Sanctioned by Banks	Target	No. of App. Sanctioned by Banks (Provisional)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	25000	19851	31900	32556	31900	22239
2.	Assam	6600	6404	9900	9852	15000	5939

1	2	3	4	5	6	7	8
3.	Bihar	22150	11705	22150	17924	22150	13580
4.	NCT of Delhi	4540	1763	4550	4143	4550	581
5.	Goa	520	285	550	499	550	224
6.	Gujarat	8500	5707	8500	10190	8500	7830
7.	Haryana	4100	4600	7200	9353	7200	8420
8.	Himachal Pradesh	2100	2306	2100	2578	2100	1936
9.	Jammu & Kashmir	2000	1995	3100	2586	3500	995
10.	Karnataka	15000	13759	17700	17000	17700	14709
11.	Kerala	15000	11123	15000	14135	15000	12501
12.	Madhya Pradesh	20000	21840	27050	31566	27050	28970
13.	Maharashtra	20500	26551	35900	40392	35900	28399
14.	Manipur	2000	2026	4000	1753	3000	2072
15.	Mizoram	250	226	250	242	375	226
16.	Orissa	6570	5551	8250	8267	8250	3968
17.	Punjab	4900	5357	15000	15531	8600	6743
18.	Rajasthan	8300	7666	10400	10273	10400	8578
19.	Tamil Nadu	17400	14519	21800	19304	21800	19386
20.	Tripura	1000	796	1300	1238	1950	865
21.	Uttar Pradesh	27400	23060	35813	37324	35813	31830
22.	West Bengal	22900	9441	22900	10184	22900	4783
23.	Andaman & Nicobar	250	54	100	101	100	51
24.	Arunachal Pradesh	250	183	300	287	450	117
25.	Chandigarh	150	165	150	174	150	69
26.	Dadra & Nagar Haveli	250	112	150	156	150	75
27.	Daman & Diu	250	79	100	116	100	49
28.	Nagaland	250	216	300	267	450	Nil
29.	Lakshadweep	75	19	50	26	50	29
30.	Meghalaya	300	314	550	566	825	394
31.	Pondicherry	460	476	500	513	500	353
32.	Sikkim	250	84	200	169	200	110
Total			198233	-	299265		226021

Note: The above informations are primarily received from States/UTs.

Manufacturing of Computers

6158. PROF. JITENDRA NATH DAS : Will the PRIME MINISTER be pleased to state :

(a) the details of the companies in the field of manufacturing computers in the country;

(b) whether there are any foreign companies in this field;

(c) if so, the terms and conditions thereof; and

(d) the terms and conditions laid down for collaboration projects ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) The list of computer manufacturing companies in the country who are sending their production returns to the Department of Electronics is attached as statement-I.